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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1165/95.

Date of Order: 22-12-97

Between:

K.V.V.N.Siva Mohana Rao.

Applicant.

and

1. The Divisional Engineer, Telecom,  
M/W Project, 40-1/1-16, Lakshmiapuram Road,  
Mogalrajapuram, Vijayawada-4.
2. The Divisional Engineer, Telecom,  
M/W Mtce., Vijayawada-010.
3. The General Manager, Telecom Dist,
4. The Chief General Manager, Telecommunications,  
A.P.Hyderabad-1.
5. The Director General, Telecom,  
Union of India, New Delhi-1.

.. Respondents.

For the Applicant: Mr. C.Suryanarayana, Advocate

For the Respondents: Mr. N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

The Tribunal made the following Order:-

Mr.Suryanarayana is requested to furnish a statement, inter alia, on the following:

1. Date of engagement from (date to (date)
2. The nature of engagement viz. Muster Roll engagement, engagement on ACG 20 basis, or engagement on contract.
3. Under whom was he engaged to work?
4. Total length (year-wise) of service.

The respondents on their side will furnish the following:-

1. A copy of the contract entered into between the department and the applicant.
2. The period(s) of engagement under the terms of (1) above.
3. A copy of the contract signed between the department and the contractor; and
4. The period for which the applicant was engaged by the said contractor.

Post it on 19th January, 1998.

*Anil Birla*  
Deputy Registrar.

O.A.1165/95.

- 1- The Divisional Engineer, Telecom,  
M/W Project, 40-1-/1-16, Lakshmipuram Road,  
Mogalrajapuram, Vijayawada.
2. The Divisional Engineer, Telecom,  
M/W Mitc. Vijayawada-010.
3. The General Manager, Telecom Dist,  
Vijayawada-010.
4. The Chief General Manager, Telecommunications,  
A.P.Hyderabad-1.
5. The Director General, Telecom,  
Union of India, New Delhi-1.
6. One copy to Mr.C.Suryanarayana, Advocate, CAT.Hyd.
7. One copy to Mr.N.R.Devraj, Sr.CGSC CAT.Hyd.
8. One spare copy.

pvm

TYPED BY  
COMPARED BY

*Rone*  
26/12/97  
I Court  
CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE  
VICE-CHAIRMAN  
AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

DATED: 22-12-1997

ORDER/JUDGMENT

M.A./R.A./C.A. No.

in  
O.A. No. 1165/95

O.W.P

Admitted and Interim directions  
Issued.

Allowed

*Post on 19-1-98*

Disposed of with direction

Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

